

24.7.2012

Recall App. No. 2274/2009 in O.A.No. 68/2006

Hon'ble Shri K.B.S.Rajan, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

App: None
Res: None

M.P. No. 2274/2009 for recall application is allowed and O.A. No. 68/2006 is restored to its original number. As this is the application of 2006, list this case for final hearing on 31.7.2012.

Copy of this order be made available to both the sides.

*On
Copy of order
dated 24-7-12
S.P.S.
Member (A)*

*S.P.S.
Member (J)*

HLS/-

*On
Copy of order
dated 24-7-12
S.P.S.
Member (A)*

Vishal

O.A. 68/2006

✓ 31.7.2012.

Hon'ble Shri S. P. Singh, Member (A)
Hon'ble Shri Navneet Kumar, Member (J)

For applicant Sri Dharmendra Awasthi.
For respondents Sri Vishal Chaudhary.

Learned counsel for the applicant submits that he has no instructions.
Accordingly, O.A. is dismissed for want of instructions.

*W
Member (J)*

*S.P.S.
Member (A)*

vidya

*On
Copy of order
dated 31-7-12
S.P.S.
Member (A)*

*On
Copy of order
dated 31-7-12
S.P.S.
Member (A)*